THE MINISTER OF PLANNING, REIMBURSEMENT OF TUITION FEES IP (SHRI ASOKA MEHTA) : (a) Yes. An evaluation study conducted towards the end of 1964 by the Programme Evaluation Organisation of the, Planning Minister of FINANCE be pleased to state Comm'ssion has revealed that a number of the consumer cooperative stores were suffering from inadequacy of working finance and lack of accommodation from the institutional credit agencies and, as a result, had not been able to sufficiently diversify their business.

(b) Yes. Various aspects of the problem have been examined by the Government of India in consultation with the Reserve Bank of India and it has been decided to introduce a basic change in the modus operandi for loans and advances to wholesale consumer co-operatives and their federations. According to this decision made late in 1965, stores will now be required to find only up to 10 per cent of the value of goods to be procured from their own resources whle tlie balance will be made available to them from the banks as hypothecation credit. Twenty-five per cent of all such advances made by the banks to the stores will be guaranteed by the Government of India in terms of a Guarantee Scheme which will enable the stores to procure goods at a time to the extent of ten times their own disposable resources.

RAJASTHAN CANAL

*550 SHRI RAM SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the decision to transfer the, control of the Rajasthan Canal to a Central body has since been taken by Government;

(b) if so, whether the central body has been constituted: and

(c) if the answer to part (b) above be in the affirmative, what are the names of the persons comprising the body?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED): (a) No, Sir. The matter is still under consideration.

(b) and (c) Do not arise.

GOVERNMENT EMPLOYEES

to Questions

♦551. SHRI D. THENGARI: Will the

(a) whether it is a fact that reimbursement of tuition fees up to the Higher Secondary stage is allowed for the Central Government of children employees;

(b) if so whether the amount paid on account of such reimbursement is taxable;

(c) whether it is also a fact that the amount paid to Central Government employees on account of Children's Education Allowance is not taxable;

(d) if so, what are the reasons for taxing the amount meant for reimbursement: and

(e) whether any relief is also allowed to Government employees in respect of their children studying in higher classes and professional courses ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI L. N. MISHRA): (a) Yes, Sir.

(b) and (c) Both the reimbursement of tuition fees and the children educational allowance are liable to income-tax.

(d) Does not arise.

(e) No, Sir.

SURVEY OF THE PRICE LEVEL IN THE COUNTRY

*554. SHRI SITARAM JAIPURIA : Will the Minister of FINANCE be pleased to state :

(a) whether the attention of Government has been drawn to a news-item published in the Hindustan Times dated the 6th February, 1966 in which it has been mentioned that the United Chamber of Trade Association has made a survey that the prices of most articles of consumption have gone up between 25 and 40 per cent during the last year;

by the Association; and

(c) what steps are being taken by Government to check the soaring prices of consumer goods?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) to (c) A statement giving this information is laid on the Table of the House.

STATEMENT

(a) and (b) Yes, Sir. The survey of prices of articles of consumption in Delhi conducted by the United Chamber of Trade Associations, Delhi, has not been correctly reported in the Press. The only commodity to show a price rise of even the Minister of FINANCE be pleased to 25 per cent over the year ended January 1966 is, according to the Survey, imported wheat. Other commodi-ich as, recorded a much small price rise while ment observed Friday, the 25th February, desi ghee, vegetable oil and milk have some others such as sugar, desi wheat and kerosene showed price stability, according to the Survey. The increase in the price of imported wheat shown in the in the affirmative, whether the immediate survey is exaggerated. The ex-godown reason for observing such a "Protest Day" issue price of wheat was Rs. 48 per was the decision of the Department to quintal in January 1965 and Rs. 52 per recruit directly 200 class II officers, quintal a year later, indicating a rise of overlooking the cases of 500 qualified only about 8 per cent. The Survey also employees; does not refer to commodities such as gur, potato and dal arhar, the prices of which fell between January 1965 and January 1966 or some others such as mustard oil and bidis, the. prices of which remained stable. While there has been an increase in the average level of prices last year, as compared with the previous year, the comparision over the period of the Survey by the Chamber shows an arrest in the rise. The general level of consumer prices of essential commodities and services shows a rise of only 2.2 per cent between January 1965 and January 1966; the attention on other demands also. general index of consumer prices for industrial workers in Delhi (1960=100) cadres is by direct recruitment. There is stood at 135 in January 1965 and 138 however no bar against qualified class IV (provisional) a year later. component of the index

to Questions

(c) The price rise in Delhi is a part of the general uptrend experienced in the country and has to be dealt with as such. Apart from longer term steps to bring about an increase in agricultural and industrial production, short term measures are being taken to augment supplies to the extent feasible through imports, ensure equitable distribution of essential commodities through rationing (as already done in Delhi and certain other cities) and specific price and distribution controls and to check demand through fiscal and monetary restraints.

"PROTEST DAY" OBSERVANCE BY **INCOME-TAX EMPLOYEES**

•557. SHRI T. V. ANANDAN : Will state :

(a) whether it is a fact that 20,000 employees of the Income-Tax Depart-1966 as "Protest Day" all over the country;

(b) if the answer to part (a) above be

(c) whether it is also a fact that qualified class IV employees are denied promotion into clerical cadres; and

(d) if so, what are steps Government propose to take to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT) : (a) Yes, Sir. The exact number of participants is not known.

(b) It was one of the reasons. The "Protest Day" was intended to focus

(c) The recruitment to the clerical The food employees competing for the clerical posts if they satisfy the conditions prescribed for direct recruits.